



**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-310/1993/1696/A**

From :- Shri Kaushik Kumar Sharma,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To,  
Smti Selina Begum,  
District & Sessions Judge,  
Kamrup, Amingaon.

Dated Guwahati the 20<sup>th</sup> March, 2020.

Sub: **Casual leave.**

Ref:- Your letter No. DJKA/1450/2020 dtd. 19.03.2020.

Madam,

With reference to the above, I am directed to inform you that your prayer for casual leave for one day on 19.03.2020, has been granted.

Yours faithfully,

Sd/-


**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-310/1993/1697/A, dated 20.3.2020**

Copy to:

1. ✓ The Systems Analyst, Gauhati High Court.

**JT. REGISTRAR (VIGILANCE)**

  
20/3/2020  
